

[Shri Vidya Charan Shukla]

(3) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) The All India Services (Death-cum-Retirement Benefits) Sixth Amendment Rules, 1968, published in Notification No. G. S. R. 2139 in Gazette of India dated the 7th December, 1968.
- (ii) The Indian Forest Service (Probationers' Final Examination) Regulations, 1968 published in Notification No. G. S. R. 2211 in Gazette of India dated the 28th December, 1968.
- (iii) The All-India Services (Conduct) Rules, 1968, published in Notification No. G. S. R. 3 in Gazette of India dated the 4th January, 1969.
- (iv) The Indian Administrative Service (Appointment by promotion) Seventh Amendment Regulations, 1968, published in Notification No. G.S.R. 123 in Gazette of India dated the 18th January, 1969.
- (v) G. S. R. 124 published in Gazette of India dated the 18th January, 1969, making certain amendments to Schedule III to the Indian Forest Service (Pay) Rules, 1968.
- (vi) G. S. R. 161 published in Gazette of India dated the 25th January, 1969 making certain amendments to schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (vii) G. S. R. 162 published in Gazette of India dated the 25th January, 1969 containing corrigendum to G. S. R. 123 published in Gazette of India dated the 18th January, 1969. [*Placed in Library, see No. LT—67/69.*]

ESTIMATES COMMITTEE

SIXTY-SIXTH REPORT

SHRI P. VENKATASUBBAIAH (Noudyal) : I beg to present the Sixty-sixth Report of the Estimates

Committee on action taken by Government on the recommendations contained in the Fifth Report of the Estimates Committee on the Ministry of Education—(i) Indian Museum, Calcutta and (ii) Victoria Memorial Hall Museum, Calcutta.

PUBLIC ACCOUNTS COMMITTEE

FORTY-THIRD REPORT

SHRI SONAVANE (Pandharpur) : I beg to present the Forty-third Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil), 1968 relating to the Department of Food.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-FIFTH REPORT

SHRI G. S. DHILLON (Tarew Tarem) : I beg to present the Twenty-fifth Report of the Committee on Public Undertakings on Praga Tools Ltd.—Paras in Section IV of Audit Report (Commercial), 1968.

12.09 hours

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND TRANSPORT AND SHIPPING (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 24th February, 1969, will consist of :—

- (1) Further discussion of the Motion of Thanks on the President's Address.
- (2) General Discussion on the Railway Budget for 1969-70.

As members are aware, the General Budget for 1969-70 will be presented on Friday, the 28th February, 1969 at 5 P.M.

श्री हुकम चन्द कच्छबाय (उज्जैन) : मैं यह जानना चाहता हूँ कि देश में ठेकेदारी प्रथा को खत्म करने सम्बन्धी बिल कब तक लाया जायगा ।

MR. SPEAKER : The Minister need not answer to this. Which Bill will be brought and when, etc., cannot be discussed in the House. These things will be decided in the Business Advisory Committee.

SHRI S. M. BANERJEE (Kanpur) : During the last meeting of the Business Advisory Committee...

MR. SPEAKER : The hon. Member may please resume his seat.....

SHRI S. M. BANERJEE : I am not asking any question. I requested you that day that some statement should be made by the Education Minister *suo moto* on the teachers' strike. I request you kindly to ask the Education Minister...

MR. SPEAKER : I have already asked him. The hon. Member knows about it. Now we go the next item.

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12.10 hours.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS—*Contd.*

MR. SPEAKER : Mr. Mrityunjay Prasad.

श्री मृत्युंजय प्रसाद (महाराजगंज) : अध्यक्ष महोदय, मैं राष्ट्रपति जी के भाषण के लिए धन्यवाद के प्रस्ताव का समर्थन करने के लिए खड़ा हुआ हूँ। किन्तु बहुत सी बातें ऐसी हैं जो उनके भाषण में नहीं आई हैं। आ भी नहीं सकती थीं क्योंकि समय का अभाव उनके पास था और मुझे भी कहना बहुत कुछ है मगर समय का अभाव मेरे पास भी है। थोड़ी कृपा रखियेगा, दो-चार महत्त्व की बातें जिसमें मैं कह सकूँ।

सबसे पहली बात आ जाती है देश की सुरक्षा की। अभी भी पाकिस्तान और चाइना हमारे देश के भ्रंगों को अपने कब्जे में रखे हुए हैं। उन्हें हटाने के लिए क्या प्रयत्न किया जा रहा है, यह बहुत स्पष्ट नहीं हो रहा है। केवल बातें ही बातें चलती हैं। इसके बारे में भी कुछ स्पष्ट होना चाहिए। दूसरी बात यह है कि विदेशों के साथ हमारे संबंध ऐसे होने चाहिए कि जिनसे हमारे ऊपर जब कोई हमला करे तो हम समझ जायं कि कौन हमारा समर्थक है, कौन हमारा मित्र है और किसका भरोसा हम नहीं कर सकते। किन्तु अभी तक जैसा चलता रहा है उसमें बराबर हमको अकेले अपने पैरों पर खड़ा रहना पड़ा है और कोई हमारे साथ नहीं आया है। जो हमारे मित्र कहे जाते हैं उन्होंने कुछ ऐसी व्यवस्था कर रखी है जिससे भय लगता है। उदाहरण के तौर पर कहा जाता है कि रूस का जहाजी बेड़ा हिन्द महासागर में बढ़ता जा रहा है और रूस हमारा मित्र है। कुछ दिन पहले चीन भी हमारा मित्र था। उसे हम अपना भाई मानते थे। किन्तु राजनीति में कहीं भी मित्रता का संबंध स्वार्थी से अलग नहीं हो सकता। इसलिए हमें मित्रता का लिहाज छोड़कर अपनी सुरक्षा की व्यवस्था करनी होगी।

12.12 hours.

[MR. DEPUTY-SPEAKER in the Chair]

दूसरी तरफ चाहे छोटा देश हो चाहे बड़े देश हों उनके साथ हमें अपने संबंध ठीक रखने होंगे। अभी तक समझ में नहीं आता है कि क्यों एक तरफ इस्त्रायल तो दूसरी तरफ पूर्व जर्मनी के साथ हमारे डिप्लोमेटिक संबंध कायम नहीं हुए हैं जबकि साथ ही साथ अरब लीग को हमने डिप्लोमेटिक स्टेटस दे रखा है, जिसके पास न कोई देश है, न राज्य है, न कोई जमीन है। वह केवल एक संस्था भर ही है।